

(c) and (d) As the Nurses Union did not comply with the requisite conditions as laid down and intimated to them under CCS (RSA) Rules, 1993 consequently, the recognition was not extended beyond 2.4.94.

(e) to (g) Yes, please. The rules provide that the Service Association shall abide by and comply with all the provisions of its constitute by-law. The matter is under consideration for grant of recognition.

International AIDS Conference

4658. SHRI MADHAVRAO SCINDIA:
DR. T. SUBBARAMI REDDY:
SHRI KRISHAN LAL SHARMA:
SHRI SANAT KUMAR MANDAL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether attention of the Government has been drawn to the newsitem captioned "Tech-fix approach to AIDS control is unaffordable" appearing in 'The Times of India' on July 31, 1996;

(b) if so, the reaction of the Government in this regard;

(c) whether India had participated in the Eleventh International AIDS Conference, which concluded recently in Vancouver, Canada;

(d) if so, the broad features of the global over-view of HIV's onward March, presented at the conference with particular reference to India;

(e) the reaction of the Government thereto; and

(f) the steps being taken to help traditional Ayurvedic and other Indian medicines to come up to the internationally accepted standard of trials and scientific protocols, in fighting the deadly disease?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) to (d) Yes, Sir. The report refers to the proceedings of an International Conference on AIDS held at Vancouver, Canada. India was represented at the Conference at which inter-alia the extent of the AIDS problem, new therapies, location specific problems as well as some success stories were discussed. It was also indicated that the spread of AIDS is mostly in developing countries and India has the largest number of infected cases in the world.

(e) The basis of the statement has been taken up with the UN-AIDS Organisation for clarification.

(f) Research work with definite and scientific protocol approved by ICMR is going on to find a cure for AIDS through Scientific Clinical trials on various drugs in Homoeopathy and Ayurvedic Systems of Medicine.

Government is providing technical and financial support to such research projects.

Funds to Bihar Under C.R.F.

4659. SHRI GIRDHARI YADAV : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the funds allocated from the Central Road Fund to Bihar during 1994-95 and 1995-96;

(b) whether any amount is still outstanding out off the above;

(c) if so, the details of the last two years and current year in this regard; and

(d) the time by which the balance amount is likely to be released?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) The amount allocated to Bihar, out of Central Road Fund, during 1994-95 and 1995-96 is given below:—

(Rs. in lakhs)

Year	Amount
1994-95	166.00
1995-96	25.00

(b) to (d) The allocation is made on lumpsum basis depending upon tentative accruals, approved schemes and availability of funds, in addition to demands from States. The amount for the year 1996-97 will be released, after the Demands for Grants are passed by the Parliament

Hepatitis-B Virus

4660. SHRI A.C. JOS : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Union Government are aware of the growing incidents of infection caused by Hepatitis-B virus in India;

(b) if so, whether the Government have assessed the magnitude of the spread of the disease;

(c) whether immunisation against this disease, as recommended by World Health Organisation, is carried out compulsorily in the country; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b) Published studies and the